

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942
WP(C) NO. 9029 OF 2020**

Petitioner:-

Mudavanmughal Service Co-operative Bank Ltd.,
No. T-847, Mudavanmughal ,P.O. Poojapura,
Thiruvananthapuram- 695012
Represented by its Secretary, Smt.. V.G. Mahila,

By Adv. Sri.C. A. JOJO.

Respondent/Respondents:

1. The Principal Chief Commissioner of Income Tax ,
Kerala Region, Ministry Of Finance, Government of India
Central Revenue Building, I.S Press Road, Kochi-682018
2. The Commissioner of Income Tax (TDS)
C.R Building, I.S Press Road, Kochi-682018
3. The Income Tax Officer(TDS), 3rd Floor,
Aayakar Bahavan, Kowdiar, Thiruvananthapuram-695003
4. The Kerala State Co-operative Bank Ltd,
(Erstwhile Thiruvananthapuram Service Co-opertative Bank),
East Fort, Thiruvananthapuram-695023
5. The Registrar Of Co-operative Societies,
Jawahar Sahakarana Bhavan, D.P.I Junction,
Thycaud P.O., Thiruvananthapuram-695014.

By

Standing Counsel Sri. Christopher Abraham, Income Tax

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following

ORDER

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Dated this the 24th day of April, 2020

Standing Counsel for Income Tax takes notice for respondents 1 to 3. Government Pleader takes notice for the 5th respondent. Petitioner to take out notice by e-mail to the 4th respondent. Petitioner to provide e-mail id of the 4th respondent to Registry.

Operation of Ext.P1 and all further proceedings pursuant thereto, as against the petitioner, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

N. NAGARESH, JUDGE

Appendix

Petitioner's Exhibits:

Exhibit-P1 - True copy of the Notice dated 12.3.2020 issued by the
4threspondent bank to the Petitioner

Exhibit-P1(a) -True copy of the English Translation of the Notice dated
12.3.2020 issued by the 4th respondent bank to the
Petitioner